

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.06.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 228/BB/2018	For hearing	Sec 9 of I&B code 2016	M/s Indu Corporation Pvt Ltd	Thakordas & Madagark ar Advocate	M/s BhuwalkaSt ell Industries Ltd	CK Nandakumar, Varun S, Raghuram Cadambi, Advocates Mr. Shivadutt Bannanje IRP


ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

SHIVADUTT . BANNANJE

IRP

9845286251



ORDER

Heard Shri Shivadutt Bannanje, learned IRP. Issue notice to Deputy General Manager, Prime Corporate Branch Canara Bank, M.G.Road, Bangalore. Registry is directed to prepare notice and learned IRP is permitted to take notice personally from the registry and to serve it personally on the DGM, Canara Bank and to file proof of service well before the next date of hearing. Post the case on **02.07.2019**.


MEMBER(T)


MEMBER(J)

Raushan





